GOVERNMENTOFINDIA MINISTRYOF LAW& JUSTICE DEPARTMENT OF JUSTICE

RAJYA SABHA

UNSTARRED QUESTION NO.2177

TO BE ANSWERED ON THURSDAY THE 4th August, 2022

Fast Track Special Courts (FTSC)

2177. SHRI SUBHAS CHANDRA BOSE PILLI:

Will the Minister of LAW AND JUSTICE be pleased to state :

- (a) the details of the number of Fast Track Special Courts (FTSCs) functioning in the country, State-wise;
- (b) the details of funds allocated and utilised for FTSCs during the last three years;
- (c) achievements made by these courts including the number of cases pending and disposed off during the last three years;
- (d) the number of FTSCs functional in Andhra Pradesh against the proposed target; and
- (e) the steps taken to expedite the establishment of remaining FTSCs in the State?

ANSWER MINISTER OF LAW & JUSTICE (SHRI KIREN RIJIJU)

(a)& (b):The details of the number of Fast Track Special Courts (FTSCs) functioning in the country, State/UT wise and the details of funds allocated and utilised for FTSCs during the last three years, is given at **Annexure-I.**

- (c):As per Third Party Evaluation conducted by National Productivity Council, 17.64% of exclusive POCSO cases reported conviction. FTSCs have disposed off more than 1 Lakh cases up to June, 2022. The details of number of pending and disposed off cases during the last three years are given at **Annexure -II.**
- (d): As per information provided by the High Court of Andhra Pradesh, 12 FTSCs are functional in the State as on 30th June, 2022 against 18 FTSCs earmarked to the State.
- (e): Regular review meetings have been conducted by the Department of Justice to expedite the robust implementation of the scheme including establishment of remaining FTSCs. The last review meeting was conducted between 25th July, 2022 to 29th July, 2022 with all the States/UTs. In addition to this, letters have been written by Minister of Law and Justice to the Chief Ministers of States/UTs and Chief Justice of High Courts for operationalization of the remaining FTSCs.

 $\frac{State/UT \ wise \ details \ of \ functional \ FTSCs \ and \ funds \ released \ for \ setting \ up \ of }{\underline{the \ FTSCs}}$

(Rs. in Cr.)

S.No.	State/UT	No. of	Amount	Amount	Amount
		Functional	released in	released	released in
		FTSCs as	2019-20	in 2020-	2021-22
		on		21	
		30.06.2022			
1	Andhra Pr.	12	1.8	0	0
2	Assam	17	2.85625	1.86875	3.375
3	Bihar	45	2.025	15.26255	20.25
4	Chandigarh*	01	0.1875	0	0
5	Chhattisgarh	15	3.375	3.375	4.259
6	Delhi	16	3.6	0	0
7	Goa	01	0.225	0	0
8	Gujarat	35	7.875	7.875	0
9	Haryana	16	3.6	3.6	3.6
10	Himachal P	06	1.0125	1.51875	0
11	J&K	04	0.5625	0	2.635
12	Jharkhand	22	4.95	4.95	0
13	Karnataka	25	6.975	0	6.635
14	Kerala	28	8.4	0	0
15	Madhya Pr.	67	15.075	15.0750	26.175
16	Maharashtra	39	31.05	0	0
17	Manipur	02	0.675	0.675	0.3375

18	Meghalaya	05	1.6875	0	0
19	Mizoram	03	1.0125	1.0125	2.02625
20	Nagaland	01	0.3375	0.3375	0
21	Odisha	36	5.4	1.3	16.2
22	Puducherry**	0	0	0	0.1125
23	Punjab	12	2.7	0	0
24	Rajasthan	45	5.85	14.4	19.745
25	Tamil Nadu	14	3.15 3.15		2.59
26	Telangana	36	8.1	0	0
27	Tripura	03	1.0125	1.0125	0
28	Uttar Pr.	218	13.80625	84.29375	24.525
29	Uttarakhand	04	2.7	0	2.092
	NPC (for 3 rd				
	Party Evalution)	-	-	0.293702	-
	TOTAL	728	140	160	134.557

^{*}UT has indicated no requirement of fund under FTSC

^{**}UT became part of the scheme in early 2022

Status of FTSCs for Last Three Years (Pendency and Disposal) (States/UTs wise)-

Annexure-II

S.NO.	State/UT	2019-20			2020-21			2021-22		
		No of FTSCs 31.12.2020	Cases pending 31.12.2020	Cases Disposed during the Year	No of FTSCs 31.12.2021	Cases pending 31.12.2021	Cases Disposed during the Year	No of FTSCs 31.06.2022	Cases pending 31.06.2022	Cases Disposed during the Year (up to June 2022)
1	Andhra Pradesh	8	3980	127	10	5483	296	12	6285	816
2	Assam	7	1211	36	15	3023	818	17	3811	1574
3	Bihar	45	12132	492	45	14002	2127	45	14528	3482
4	Chandigarh	1	176	2	1	235	19	1	236	48
5	Chhattisgarh	15	2721	162	15	2674	1694	15	2655	2239
6	Delhi	0	0	0	16	4410	195	16	4600	475
7	Gujarat	35	5236	888	35	5632	2485	35	5009	4366
8	Goa	0	0	0	0	0	0	01	62	10
9	Haryana	16	3334	130	16	4373	1373	16	4187	2054
10	Himachal	3	462	40	6	961	148	6	982	300
11	J&K	0	0	0	4	390	49	4	408	75
12	Jharkhand	20	3401	463	22	5380	1330	22	4563	2528

	Total	599	158843	37148	700	184943	73627	728	189554	102344
28	Uttarakhand	4	668	80	4	763	606	4	820	748
	Pradesh									
27	Uttar	218	79468	26318	218	72924	31562	218	75069	35271
26	Tripura	3	285	17	3	323	94	3	333	139
25	Telangana	19	2864	481	25	5031	2979	36	6993	4842
24	Tamil Nadu	14	4230	506	14	4684	1703	14	5375	2444
23	Rajasthan	45	7938	1421	45	7581	4775	45	7261	6705
22	Punjab	3	440	537	12	2009	964	12	1588	1370
21	Odisha	15	6119	240	36	10613	2563	36	9800	4430
20	Nagaland	0	0	0	1	96	39	1	52	44
19	Mizoram	0	0	0	3	40	47	3	63	72
18	Meghalaya	0	0	0	5	946	71	5	1013	115
17	Manipur	0	0	0	2	171	19	2	136	55
16	Maharashtra	25	5624	1270	34	7445	4489	39	8069	7437
15	Madhya Pradesh	66	11196	3422	67	14139	7944	67	13603	11088
14	Kerala	23	4629	257	28	7653	3478	28	6793	6249
13	Karnataka	14	2729	268	18	3962	1760	25	5260	3368